

(c) how far the controversy over safety aspect has affected the progress of the project?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) to (c) In view of the apprehensions expressed in certain quarters about the safety of the dam structures, stemming from the location of the dam in a seismic area, it was considered advisable to carefully go into the matter once more to set the doubts at rest. Accordingly, a High Level Committee of Experts was constituted by the Government on 23rd March, 1990 to examine the issues relating to the safety aspects of the Tehri Dam Project and examine whether all potential dangers arising out of the seismicity of the area have been taken note of and all precautions taken in planning the project. After carefully going into the matter and even after assuming the worst earthquake scenario, it has been concluded by the High Level Committee of Experts that the Tehri Dam, as proposed and designed, would be safe; that all dangers arising out of seismicity have been taken note of and taken care of in the planning of the Tehri Dam Project; that the presence of the reservoir does not increase the size of an earthquake event, and therefore, no additional consideration for reservoir induced seismicity is necessary.

The conclusions and recommendations of the Committee would be duly taken into account in according investment approval to the revised estimates of the Tehri Project. The controversy on the safety and environmental aspects of the project has somewhat adversely affected the progress of the project and rehabilitation works.

Second unit of M/s. Maruti Udyog Limited in Tamil Nadu

***89. SHRI S. MADHAVAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to set up the second unit of M/s. Maruti Udyog Limited for manufacture of cars in Tamil Nadu; and

(b) if so, what are the details of the investment and the employment potential of the proposed project?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) There is no proposal to establish a second factory of Maruti Udyog Ltd.

Monopoly of HPF in slitting and confectioning of photosensitised materials

***90. SHRIMATI BIJOYA CHAKRAVARTY:**

SHRI SURENDRA SINGH THAKUR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to continue with the practice of reserving slitting and confectioning of photosensitised materials from jumbo rolls for the public sector which has resulted in the monopoly of the Hindustan Photo Films Manufacturing Co. Ltd.; and

(b) if so, what remedial steps Government propose to take in the matter?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) The slitting and confectioning of photo sensitised materials from imported jumbo rolls is not reserved for the public sector.